

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.55/BB/ 2017	-	Admission	Rule-6 of IB.	Om Engineering Company Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. S.M. KUTTAPPA  
9741550450

operational creditor



**ORDER**

Counsel for petitioner is present. This petition is also filed against Falcon Tyres Ltd., Already an IRP was appointed on the petition filed by other company against Falcon Tyres Ltd., that matter is pending for IPR's report. To hear the Counsel about maintainability of this petition against the same company. List it for hearing on 09/08/2017

  
Member (T)

  
Member (J)